

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/132(KB)2023
IA(I.B.C)/1421(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS SKY INFRA LOGISTICS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Pallavi Ray, Adv.] For RP

Mr. Biswanath Chatterjee, Adv] For the intervener
Mrs. Swati Agarwal, Adv

Mr. Biswanath Chatterjee, Adv.] For Intervenor

ORDER

1. Ld. Counsels for the parties present.

2. **IA(I.B.C)/1421(KB)2024:**

- a) This application has been filed by the Interim Resolution Professional to place on record the 1st Progress Report which is placed at Pages No. 11 to 91. This application is supported by an affidavit which is placed at Pages No. 9 to 10. The 1st Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**